

**MTNL:**

(₹ in crore)

	Long-term	Bonds	Short-Term/OD	Total
2013-14	4365	3745	6010.44	14120.44
2014-15	2495	7513.97*	6595.43	16604.40
2015-16	2495	7513.97*	7993.08	18002.05
2016-17 (upto 28.11.2016)	2195	7513.97*	9442.78	19151.75

\* includes sum of ₹ 4533.97 crore raised through bonds for which principal and interest are payable by the Government of India.

There is no number portability service available for landline services. The details of number of mobile consumers porting-out from the BSNL and MTNL under Mobile Number Portability (MNP) are as under:

Period	BSNL	MTNL
Since launch of MNP to March, 2014	48,83,988	
2014-15	16,13,843	4,65,338
2015-16	17,81,002	(since launch of MNP up to 31.10.2016)
2016-17 (upto November, 2016)	11,68,262	

**Loss of foodgrains due to bad storage facility**

3429. PROF. M. V. RAJEEV GOWDA: Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

(a) whether there has been any loss of foodgrains due to bad storage infrastructure and bad management of stocks in the last two years;

(b) if so, the total quantity and value of foodgrains lost in the last two years; and

(c) the steps, if any, Government has taken to address the issue of loss of foodgrains due to bad storage facilities and bad management of stocks?

THE MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (SHRI C. R. CHAUDHARY): (a) and (b) No loss of foodgrains are directly attributed due to bad storage infrastructure and bad management of stocks. There is sufficient storage capacity available for storage

of Central Pool foodgrains. The storage capacity of 782.99 lakh ton is available with FCI and State agencies against the Central Pool Stock of 313.62 lakh ton as on 31.10.2016.

Procured foodgrains are stored in a scientific manner in covered godowns and in Cover and Plinth (CAP) storage. Scientific codes of practices for safe storage of foodgrains are followed during storage.

(c) As indicated above sufficient storage capacity is available for storage of Central Pool foodgrains. Scientifically constructed godowns which provide adequate protection is used for storage of Central Pool foodgrains. There are already standing instructions for preservation of foodgrains in godowns holding Central foodgrain stocks.

#### **Release of pending dues under PDS to Telangana**

3430. SHRI DHARMAPURI SRINIVAS: Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

(a) whether a delegation of MPs and Minister from Telangana has met the Minister recently, if so, the details thereof;

(b) whether the delegation has submitted any request seeking release of pending dues of ₹ 1640 crore under PDS quota not released so far, if so, the details thereof;

(c) whether the delegation has also requested to release 2400 MTs of additional rice, over and above the regular quota of 6400 MTs, for the Government welfare schemes, if so, the details thereof; and

(d) the steps being taken to release the above funds without any further delay?

THE MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (SHRI C. R. CHAUDHARY): (a) to (c) Representation from the State Government has been received with regard to release of pending subsidy dues on levy rice procured and distributed during Kharif Marketing Season (KMS) 2014-15. In respect of delivery of excess levy rice, the State Government has been directed to examine their claims thoroughly, as they have not submitted appropriate documents. As far as release of food subsidy is concerned, admissible amount of food subsidy has already been released.

Monthly allocation of rice has earlier been enhanced on two occasions on the request of the State Government. The State Government has again requested for enhancement of monthly allocation to 8858 MT, which is more than the joint share of States of Andhra Pradesh and Telangana prior-bifurcation.

(d) Does not arise in view of (a) to (c) above.